

APPELLATE TRIBUNAL FOR ELECTRICITY Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi – 110003

Dated: 12th December, 2025

Notification

There will be **no sitting** of **Court-I** comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Mr. Ajay Talegaonkar, Technical Member (Electricity) **from 15.12.2025 to 23.12.2025**. The Matters listed from **15.12.2025 to 23.12.2025** will be taken up for hearing as per the dates mentioned below:

Sl. NO.	From Date	To Date
1.	15.12.2025	12.01.2026 (Monday)
2.	16.12.2025	13.01.2026 (Tuesday)
3.	17.12.2025	14.01.2026 (Wednesday)
4.	18.12.2025	15.01.2026 (Thursday)
5.	19.12.2025	16.01.2026 (Friday)
6.	22.12.2025	19.01.2026 (Monday)
7.	23.12.2025	20.01.2026 (Tuesday)

During the above period i.e. from 15.12.2025 to 23.12.2025, urgent applications (Electricity matters), if any, for interim relief, will be heard by the **Court-II** comprising Hon'ble Ms. Seema Gupta, Technical Member (Electricity) & Hon'ble Mr. Virender Bhat, Judicial Member.

Sd/-**Registrar**

To:

All concerned

Copy to:

PPS to Hon'ble Chairperson
PPS/PS to Hon'ble Technical Members
PA to Ld. Registrar
PS to Dy. Registrar (NS)
Steno to Dy. Registrar (MJS)
All Notice Boards of APTEL
Shri Jatin Chawla, Assistant
Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)- to upload on APTEL website.